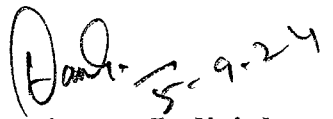


### Notice to Advocates

In pursuance of the resolution dated 21.08.2024 passed by the Hon'ble Committee of Lawyers Chamber Building duly approved by the Hon'ble Chief Justice, the below mentioned advocates who are not depositing their outstanding dues of the chambers are hereby asked to pay their respective outstanding within seven days from the publication of this notice

S. No.	Name of Advocate	Allotted Chamber No.
1	Mr. Athar Hussain Punjabi	2
2	Mr. Shabir Ahmad Wakil	3
3	Mr. Masroor Mushtaq	7
4	Ms. Kazmi Syeda Viqar Zainab	22
5	Mr. Abdul Rehman Bhat	25
6	Mr. Bashir Ahmad Rather	31
7	Mr. Salih Pirzada	31
8	Mr. Mohd Ramzan Thakur	31
9	Mr. Nasir Yousuf Qadri	36
10	Mr. Mushraf Waheed Baba	50
11	Mr. Fayaz Ahmad Mir	51
12	Muzaffar Ahmad Wani	52
13	Ms. Jasiya Ali	66
14	Mr. Gareeb Singh	74
15	Ms. Shiv Sharma	81
16	Mr. Najam U Saqib Reshi	82
17	Mr. Mohammad Saleem Parray	84
18	Mr. Arif Hussain Parray	90
19	Mr. Budh Singh Bali	98
20	Mr. Mohd Yousuf Zargar	99
21	Mr. Zulfiqar Alam Khan	102

  
Registrar Judicial